

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1006  
ANSWERED ON:01.03.2000  
LIST OF IAS/IPS OFFICERS  
AJAY SINGH CHAUTALA

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Vigilance Commission has prepared list of corrupt officers of IAS, IPS and other officers particularly posted in Delhi;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government against the said officers?

**Answer**

MINISTER OF STATE FOR DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUNDHARA RAJE)

(a): Central Vigilance Commission has not prepared list of corrupt officers of IAS, IPS and other officers particularly posted in Delhi. However, the Commission has put on its web-site, lists of officers of the organised services against whom it has recommended 'criminal prosecution' or 'major penalty action' during the last ten years.

(b) & (c): This Ministry exercises the powers of the Central Government under the relevant Discipline and Appeal Rules, in respect of officers belonging to the Indian Administrative Service and Central Secretariat Service Grade I and above only. In respect of the 83 cases against IAS officers displayed by the CVC, two cases have been closed on the demise of the delinquent officers. Except in 10 cases, further necessary action has been taken after obtaining the advice of the CVC.

Similar information in regard to other services is not maintained centrally.